

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

MA 579/98 in
OA 2483/96

(9)

New Delhi this the 17th day of March, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri K. Muthukumar, Member (A)

In the matter of

Dr. (Mrs.) Harmohinder,
Director Medical (Delhi),
E.S.I.C.
R/O 52, West Model Town,
Ghaziabad (UP) ..Applicant

(By Advocate Shri Anil Aggarwal)

VS

1. Employees State Insurance Corporation,
through Director General,
Panchdeep Bhawan, Kotla Road,
New Delhi.
2. Shri S.N. Tripathi,
Director (Vigilance),
E.S.I.C., Panchdeep Bhawan,
Kotla Road, New Delhi. ..Respondents

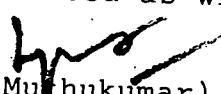
(None for the respondents)

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Aggarwal, learned counsel presses MA 579/98
seeking permission to withdraw the OA 2483/96 as he
states that it has now become infructuous.

2. Above permission is granted. OA is accordingly
dismissed as withdrawn.


(K. Muthukumar)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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